

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

22/4  
**NO.HC.VII-8/23/2100/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Ranjita Agarwalla,  
i/c District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 7<sup>th</sup> March, 2024

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 802 dtd 2<sup>nd</sup> of March, 2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for three days from 11.03.2024 to 13.03.2023** with station leave permission, from the morning of 09.03.2024 till the afternoon of 13.03.2024 along with exemption from attending Lok Adalat, has been granted. Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in his absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-08/2023/<sup>22/5</sup>~~2100~~/A, dated , 07-03-2024  
Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**